

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:157
ANSWERED ON:01.08.2011
METHODS AND PROCEDURES FOR DRIVING LICENSE
Majumdar Shri Prasanta Kumar; Tirkey Shri Manohar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the State Governments have different methods and procedures for driving test and issue of driving license;
- (b) if so, the details thereof;
- (c) whether the Government is planning to introduce uniform procedure for driving test and issue of driving licenses in the country;
- (d) if so, the details thereof and the time by which it is likely to be introduced; and
- (e) the details of the proposals received from road safety forum of different States in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

- (a) Chapter-II of the Motor Vehicles Act, 1988 and Chapter-II of the Central Motor Vehicles Rules, 1989 prescribe various provisions for testing and examination prior to grant of driving licenses. These rules also prescribe the procedure for granting the licenses and the validity in terms of various classes of vehicles and the time period. These rules are uniform throughout the country.
- (b) to (d) Does not arise.
- (e) No such proposal in this regard has been received from Road Safety Forum in the recent past.